

**PROFORMA FOR DECLARATION ASSETS**  
**(AS ON 31-03-2012)**

Name of Officer (In full) : **ABHISHEK SHARMA**  
Date of Birth : **07/11/1982**  
Present post held : **IV<sup>th</sup> CIVIL JUDGE CLASS - II, DURG (C.G)**

<b>Immovable Property</b>				
Name of District Sub- Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, inheritance, gift of otherwise with details of persons from whom. acquired
1	2	3	4	5
	Housing and other Buildings	Land		
(1) Sirgitti (Parsada), Bilaspur (C.G.)	A Residence House at HIG-2, Amber 22, Abhilasha Avasiya Parisar, Sirgitti (Parsada), Bilaspur (C.G.) (Value Rs. 23.50 Lacs approx. as values on 24-06-2010)	-	-	30 yrs. Lease Allotted by Chattisgarh Housing Board Bilaspur (C.G.)  (By SBI Housing Loan & Loan Amount is 22 Lacs.)
(2) Village - Mendra, District - Bilaspur (C.G.)	-	approx. as 8.5 Acre (Value Rs. 75 Lacs approx.)	Ancestral Property (In the name of Father shri Radheshyam Sharma)	Ancestral Property
(3) Shanti Nagar Bilaspur	A Residence House at Krishana Palace Colony, Shanti Nagar Bilaspur (C.G.) (Value Rs 75 Lacs	-	Self acquired Property (In the name of Father shri Radheshyam Sharma)	Self acquired Property (In the name of Father shri Radheshyam Sharma)

approx.)			
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<b>Movable Property (Valued Above 25,000/-&amp; of Rs.)</b>	
<b>Name of Articles</b>	
(1) Hero Honda Super Splender Moter Cycle N0. C.G. 04/C.P./3040 (Worth Rs. 42900/- as per 03-05-2006) in my name.	
(2) Car - Maruti Alto LXI E-3 N0. C.G. 10/F/6685 (Worth Rs. 283722/- as per 22-01-2009) in the name of my wife Smt. Sushma.	
<b>Jewellery (Lump Sum)</b>	
<b>Jewellery (Worth Rs.)</b>	
Gold Jewellery / Ornaments, Coins - Approx. 410.00 gm (Approx. Worth Rs. 12,00,000/-)	
Silver Jewellery / Ornaments, Coins - Approx. 2200.00 gm (Approx. Worth Rs. 1,20,000/-)	
(These Ornaments mainly received in marriage from gifted by both families (Me & My wives) in 2009)	
<b>Shares/Debentures</b>	
<b>Name of issuing Company 1</b>	<b>Nos. of Shares 2</b>
Nil	Nil

<b>Life Insurance Policy &amp; Others</b>	
<b>Name of issuing Company 1</b>	<b>Amount in Rs. 2</b>
<b>LIC Policies in my name :-</b>	1,50000/-
(1) Life Insurance Corporation of India (Jeevan Anand)	
(2) Life Insurance Corporation of India (Jeevan Sathi)	1,00000/-
(3) Life Insurance Corporation of India (Endowment Assurance)	55,000/-
(4) Life Insurance Corporation of India (Money Plus)	50,000/-
<b>LIC Policies in the name of my wife Smt. Sushma Sharma :-</b>	1,50000/-
(1) Life Insurance Corporation of India (Jeevan Anand)	

<b>Bank Deposites/Securities &amp; Investments</b>			
	<b>Name of Bank</b>	<b>City</b>	<b>Amount in Rs.</b>
1) Fixed Deposites	(1) Chhattisgarh Gramin Bank, Bilaspur <b>(in the name of my wife Smt. Sushma &amp; her brother Krish na kumra Dwivedi)</b>	Bilapur (C.G)	20,000/- (Maturity Date 05-06-2013)
	(2) Jila Sahkari kendriya Bank , Bilaspur <b>(in the name of my wife Smt. Sushma &amp; her brother Krishna kumra Dwivedi)</b>	Bilapur (C.G)	10,000/- (Maturity Date 06-06-2013)
2) Savings Bank A/CS	(1) Savings Bank A/CS in State Bank of	Durg (C.G)	2,15717.17/-

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	India , Ganjpara Durg (C.G) <b>In my name.</b>  (2) Savings Bank A/CS in State Bank of India, Ganjpara Durg (C.G) <b>(Joint Account in the name of me &amp; my wife smt. Sushma.)</b>  (3) Savings Bank A/CS in Chhattisgarh <b>Gramin Bank, Bilaspur in the name of my wife smt. Sushma.)</b>	Durg (C.G)  Bilaspur (C.G)	6,981/-  5,559/- <b>(Closed on 08-01-2013)</b>
3) PPF	PPF Account in State Bank of India , Ganjpara Durg (C.G) in my name.	Durg (C.G)	62,379/-
4) GPF/ CPS	-	-	My Contribution : 122828 + 58773 = 181601/- Govt. Contribution : 122828/- (As pe office statement)
5) NSS	Nil		
6) Others (Cash in Hand)	-	-	40,000/-